

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF FINANCIAL SERVICES

**RAJYA SABHA
UNSTARRED QUESTION NO. 235**

TO BE ANSWERED ON 5th DECEMBER, 2023 (TUESDAY)/ AGRAHAYANA 14, 1945 (SAKA)

BENEFICIARIES UNDER NPS

235. Shri Pramod Tiwari

Will the Minister of Finance be pleased to state:

- (a) whether there is an incline in number of beneficiaries under New Pension Scheme;
- (b) the year-wise and State-wise details thereof;
- (c) whether Government is running any training and development programme for new beneficiaries under NPS, and if so, the details thereof; and
- (d) whether there is any grievances redressal system for beneficiaries under this scheme, and if so, the details thereof?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE
(DR. BHAGWAT KARAD)

(a) and (b) Total number of subscribers enrolled under the National Pension System (NPS)-including Central Government, State Government, Corporate, All Citizen and NPS Lite- at the end of FY 2022-23 is 173.08 lakh against 124.01 lakh at the end of FY 2018-19. Total enrolment under NPS year-wise and State-wise from 31.03.2019 to 31.03.2023 is at Annexure I.

(c) Pension Fund Regulatory and Development Authority (PFRDA) has empanelled professional training agency for conducting training programmes for existing subscribers under NPS.

The training programs are conducted both in person as well as through online webinars for enhancing the reach and maximum participation.

The webinars are led by experienced and professional trainers with expertise in the subject matter and are held on a prescheduled monthly calendar, whose details are hosted on PFRDA's website. The organised sessions include question-and-answer segment. The sessions are free of cost and subscribers have the flexibility to attend them multiple times if they have additional questions or concerns.

Further, the registered Central Recordkeeping Agencies (CRAs) under NPS provide regular training programs to government nodal offices on the operational matters pertaining to NPS and also townhall meetings for the subscribers for improving the awareness on NPS and its features.

(d) As per PFRDA Act, 2013, and Regulations framed thereunder, a mechanism for redressal of grievances of subscribers has been notified. The grievances redressal system specifies the framework of grievances raised against the intermediary under the architecture of NPS and has prescribed timelines for resolutions along with its escalation levels to NPS Trust, Ombudsman, Authority (PFRDA) and Securities Appellate Tribunal.

Rajya Sabha Unstarred Question No. 235 regarding “Beneficiaries under NPS” to be answered on 05.12.2023

Total enrolment under NPS year-wise and State-wise from 31.03.2019 to 31.03.2023

S. No.	Name of State/ UT	Subscribers as on 31.03.2019	Subscribers as on 31.03.2020	Subscribers as on 31.03.2021	Subscribers as on 31.03.2022	Subscribers as on 31.03.2023
1	Andaman & Nicobar Islands	12,922	13,992	14,165	14,575	15,475
2	Andhra Pradesh	8,37,763	8,69,336	9,08,020	9,40,182	11,04,312
3	Arunachal Pradesh	28,116	32,034	34,239	37,427	40,500
4	Assam	4,35,134	4,49,152	4,93,600	4,92,874	5,35,027
5	Bihar	5,55,773	6,04,063	6,46,266	6,97,709	7,72,792
6	Chandigarh	32,566	34,139	36,133	39,026	41,868
7	Chhattisgarh	5,37,878	5,58,172	5,72,600	6,13,041	6,27,739
8	Dadra and Nagar Haveli	2,131	2,378	4,447	5,032	5,550
9	Daman & Diu	1,711	1,912	248	95	146
10	Delhi	3,29,876	3,65,654	4,00,185	4,48,364	5,04,275
11	Goa	49,095	52,032	55,227	59,257	66,371
12	Gujarat	6,01,626	6,53,994	7,04,563	7,67,490	8,36,929
13	Haryana	3,57,765	4,15,212	4,54,856	4,91,249	5,43,641
14	Himachal Pradesh	1,28,100	1,40,284	1,62,199	1,80,841	2,00,107
15	Jammu & Kashmir	1,98,622	2,10,440	2,22,373	2,36,705	2,55,268
16	Jharkhand	3,05,905	3,32,450	3,46,193	3,79,225	4,06,160
17	Karnataka	12,06,258	12,73,013	13,32,880	14,11,959	14,96,309
18	Kerala	5,56,383	6,05,517	6,33,207	6,89,729	7,41,944
19	Ladakh	-	-	135	577	709
20	Lakshadweep	1,997	2,066	2,158	2,211	2,479
21	Madhya Pradesh	7,95,079	8,44,402	8,73,215	9,35,658	9,95,558
22	Maharashtra	11,13,036	12,13,569	13,47,018	16,04,193	18,10,913
23	Manipur	58,511	65,062	67,004	69,353	73,998
24	Meghalaya	24,280	27,603	30,515	33,058	36,215
25	Mizoram	10,933	12,519	13,024	13,866	15,287
26	Nagaland	37,298	41,952	44,260	51,532	53,905
27	Odisha	3,64,940	4,14,832	4,61,553	5,21,008	6,17,948
28	Puducherry	20,996	21,895	23,185	24,997	27,748
29	Punjab	2,86,039	3,08,604	3,28,529	3,56,409	3,90,702
30	Rajasthan	7,64,194	8,32,276	9,13,828	9,85,340	10,37,746
31	Sikkim	19,019	24,482	27,822	29,141	31,454
32	Tamil Nadu	5,73,451	6,01,526	6,36,866	6,98,768	7,71,798
33	Telangana	1,00,869	1,33,179	1,66,066	2,05,672	2,41,860
34	Tripura	47,523	50,025	52,803	56,547	63,419
35	Uttar Pradesh	12,80,970	14,45,657	15,78,762	17,48,490	19,48,556
36	Uttarakhand	1,48,702	1,59,702	1,70,876	1,88,003	2,07,761
37	West Bengal	5,16,241	5,48,170	5,88,200	6,69,281	7,40,077
38	Others*	59,671	51,344	43,323	45,299	45,727
Total		1,24,01,373	1,34,12,639	1,43,90,543	1,57,44,183	1,73,08,273

Source: PFRDA

* Others include NRI subscribers and some Defence civilians (excluding armed forces) etc.

State has been identified based on the Subscriber's Correspondence address registered in the CRA system